

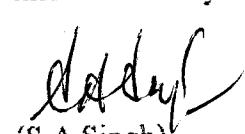
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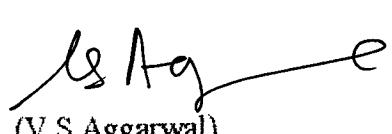
14.
MA 221/2005 IN
OA 1648/2003

Present: Shri S.K.Ray for Shri K.C.Mittal counsel for applicant.
Shri V.P.Uppal, counsel for respondents.

MA-221/2005

In the absence of any objection, time is extended to comply with the direction of
this Tribunal by three months from today. The MA-221/2005 is disposed of.


(S.A.Singh)
Member (A)


(V.S.Agarwal)
Chairman

/kdr/